

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP NO. 89/9/AMR/2020 |
| NAME OF THE COMPANY | Ashlar Building Solutions India Pvt Ltd |
| NAME OF THE PETITIONER(S) | Nippon Alloys Ltd |
| NAME OF THE RESPONDENT(S) | Ashlar Building Solutions India Pvt Ltd |
| UNDER SECTION | 9 |

Counsel for Petitioner(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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| | | | |

Counsel for Respondent(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

List the matter on 13.08.2021.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT